Written Answers to

- (iii) 21 Vocational Rehabilitation Centres (VRCs) under the administrative control of Ministry of Labour and Employment.
- (iv) The National Action Plan (NAP) for skill development of Persons with Disabilities has been launched by Department of Empowerment of Persons with Disabilities in collaboration with Ministry of Skill Development and Entrepreneurship in the year 2015. The NAP sets a target of skilling of one lakh PwDs in the year 2015-16 through a cluster of empanelled training partners from Government and private sectors.

## **UN Convention on the Rights of Persons with Disabilities**

1393. PROF. M.V. RAJEEV GOWDA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether it is a fact that in 2008 India ratified the UN Convention on the Rights of Persons with Disabilities which stresses on adopting a social model definition of disability;
- (b) if so, the details how the Ministry plans to put this in force, if not, the reasons for delay; and
- (c) whether the Ministry is planning on continuing the usage of the medical definition of disability, as defined in the Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHAN PAL): (a) and (b) India ratified the UN Convention of the Rights of Persons with Disabilities on 1 October, 2007. Copy of the Convention was circulated to all the States/UTs for taking steps for implementation of its provisions. Further, the Government had introduced the Rights of Persons with Disabilities Bill, 2014 in the Rajya Sabha on 7/02/2014 which is in line with the above UN Convention.

(c) In the Rights of Persons with Disabilities Bill, 2014, socio-medical approach has been adopted while defining persons with disability.

## Assistance for improving socio-economic conditions of OBCs, SCs and STs.

1394. SHRI DEVENDER GOUD T.: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

the details of proposals received from NGOs, voluntary organisations and from the State Government of Telangana seeking financial assistance for improving socio-economic conditions of OBCs, SCs, and STs through skill development;